

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-518

IB-205/ND/2020

IA/5127/2022, IA/4727/2022, IA/1986/2022

IN THE MATTER OF:

Sunman Corporate Services Pvt. Ltd.

....Applicant

Vs.

Peregrine Logix Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 13.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Adv Yatharth Jain, Adv Deep Bisht

ORDER

Due to paucity of time, list the matter on **11.04.2023**.

Sd/-

(Court Officer)